

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.07.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Krishna Mohan K. Menon	Vijay Kandel-R1 Rakesh Wadhwa-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani-R2 to R4
3.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
4.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
5.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	
6.	Comp. App. (AT) (Ins) No. 369 of 2020	Manipal Media Network Ltd. Vs. Vishwakshara Media Pvt Ltd.	Gautam Singh	
7.	Comp. App. (AT) (Ins) No. 541 of 2020	Regional Provident Fund Commissioner – II, Tinsukia Vs. Bijay Murmuria & Ors.	Manish Dhir	
8.	Comp. App. (AT) (Ins) No. 542 of 2020	Kuntal Construction Pvt. Ltd. Vs. Bharat Hotels Ltd.	B.P. Singh Dhakray	
9.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd.	Aditya Bhat	
10.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta

For Hearing

11.	Comp. App. (AT) (Ins) No. 202 of 2020	Kridhan Infrastructure Pvt. Ltd. Vs. Venkatesan Sankaranarayan & Anr.	Udit Chauhan	P.V. Dinesh
12.	Comp. App. (AT) (Ins) No. 379 of 2020	Shareholder M/s J.P. Engineers Pvt. Ltd. Vs. Sumit Bansal & Ors.	Harshal Kumar	Abhishek Garg-R1

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By the order of Hon'ble Acting Chairperson**-sd/-****Registrar**